

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP No. 6 (ND)/2016

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.09.2017**

NAME OF THE COMPANY: Sh. Mukehs Thareja Vs. M/s Thareja Metal Pvt.
Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner (s): Mr. Shreshth Nanda, Advocate

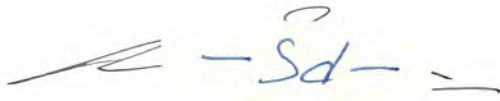
For the Respondent(s): Mr. Amit Kumar, Advocate

ORDER

The Petitioner has addressed his arguments. The same have to be rebutted by the Respondent.

It is submitted on behalf of the Respondent that the mother of the arguing counsel is admitted in the Hospital and has requested for an adjournment. The request is not opposed by the Ld. Counsel for the Petitioner.

Adjourned to 11th October, 2017.



**(S. K. Mohapatra)
Member (T)**



**(Ina Malhotra)
Member (J)**